

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 413
IB/659/ND/2021

IN THE MATTER OF:

Punjab National Bank	...	Applicant
Versus		
M/s Karnal Agriculture Industries Ltd	...	Respondent

Under Section 7 of IBC, 2016.

Order delivered on 25.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	: Adv. Ravish Verma a/w Adv. Arvind Yadav, Adv. Nishi Chaudhary, Adv. Yashartha Gupta, Adv. Mayuresh Rishabh
For the Respondent	: Adv. Rishi Kapoor, Adv. Deboleena Dutta

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **09.05.2024**.

Sd/-
(Court Officer)